

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 21 of 2014 &
I.A. No. 28 of 2014**

Dated : 21ST February, 2014

In the matter of:

Indian Wind Energy Association & Ors.

....Appellant(s)

Versus

Gujarat Electricity Reg. Commission & Ors.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

10.03.2014.

COURT MASTER